

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 207
IB-136(ND)/2023

IN THE MATTER OF:

South Indian Bank Ltd

Vs.

M/s. Magic Info Solution Pvt Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Gautam Singhal, Adv. Rajat Chaudhary.

For the Respondent

: Adv. Mayank Goel Adv. Manav Gupta

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.05.2023**.

Sd/-
(Court Officer)